

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No. 191 of 2015(SZ)
With
Original Application No. 178 of 2014(SZ)

S.P.Muthuraman

...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment Forest
and Climate Change, ,
New Delhi - 110003 & others.

... Respondents

WITH

T. Rajamanickam,
Tiruneveli.

... Applicant(s)

Vs

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tirunelveli and Ors.

... Respondent(s)

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Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No.191 of 2015(SZ)
With
Original Application No. 178 of 2014 (SZ)**

S.P. Muthuraman,
S/o. S. Ponnusamy,
No.204, Railway Feeder Road,
Sankar Nagar Post,
Thirunelveli District.

...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment, Forest & Climate Change,
Government of India,
Indira Paryavaran Bhavan,
Jorbagh Road, Aliganj,
New Delhi and Ors.

...Respondents

With

T. Rajamanickam,
S/o. Thirunavukarasu,
44-E, Pandiyapuram South Street,
Pettai, Thirunelveli.

...Applicant(s)

Versus

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
30/2, SIDCO Industrial Estate,
Pettai, Thirunelveli and Ors.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan , Christian, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032 and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the records.

J. Josephine Sahayarani
16/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone), Chennai in its order dated 08.09.2021 directed interalia as follows:

Para 6: So, local bodies as well as the Pollution Control Board are directed to file further progress report and also about the improvement, if any, in the water quality of Tamirabarani River on account of the work already undertaken by the local bodies in this regard. If no improvement is there, then the Pollution Control Board is directed to file their further action taken report against the persons who are responsible for causing such mischief. If any industrial effluent is mixed, then they are directed to inspect the industrial unit and submit a report regarding the violations, if any, committed by them in discharging the un-treated effluents into the water bodies causing pollution to the same. If the industries are not having Zero Liquid Discharge System and also not having proper ETPs which they are expected to establish, then the Pollution Control Board is also directed to file an action taken report in this regard also.

7. The respective authorities are directed to submit their respective reports.

3. It is respectfully submitted that the Thamirabarani River originates from the peak of the Pothigai hills. The river flows on the plains eastwards from Papanasam. The River passes through Ambasamudram taluk, Cheranmahadevi taluk, Tirunelveli taluk, Palayamcottai taluk of Tirunelveli District & Srivaikundam taluk and Eral taluk, Tiruchendhur taluk of Thoothukudi District. The river confluence into Gulf of Mannar near Punnaikayal in Tiruchendhur taluk of Thoothukudi district. The total length of the River is 128 km and about 60 km is within Tirunelveli District.

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The following Urban local bodies such as Municipalities, Town Panchayats and Corporation are located along the stretch of River Thamirabarani from the upstream of River Thamirabarani.

S. No	Name of the ULB
1	V. K Puram Municipality
2	Ambasamudram Municipality
3	Kallidaikurichi Town Panchayat
4	Veeravanallur Town Panchayat
5	Mukkudal Town Panchayat
6	Cheranmahadevi Town Panchayat
7	Pathamadai Town Panchayat
8	Mela Seval Town Panchayat
9	Gopalamudram Town Panchayat
10	Tirunelveli Municipal Corporation
11	Naranammalpuram Town Panchayat

Mode of Disposal of Local body sewage

4. It is respectfully submitted that there is no direct let out of sewage from Municipalities and Town Panchayats into River Thamirabarani. The sewage/sullage is discharged into irrigation channels (North Kodai melaligian channel, Nathiyunni Channel, Kannadian channel, Drainage channel, Palayamkal channel & Kuruchikulam channel etc.) and only Tirunelveli Municipal Corporation sewage is directly let into River Thamirabarani and also into irrigation channels (Kodagan channel/ Palayamkal channel & Tirunelveli channel).

5. It is respectfully submitted that the Tirunelveli Municipal Corporation is operating a 24.2 MLD capacity Waste Stabilisation Pond (WSP) treatment system for the sewage (10 MLD) collected from UGSS Phase-I and is in operation at Ramayanpatti. The Tirunelveli Municipal Corporation is under the process of

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clearing the accumulated sludge from the anaerobic pond of the WSP. The ROA of the treated sewage is as below:

S. No	Parameters	TNPCB standards	Stds as per MoEF Notification dated 13.10.2017	27.04.21	11.06.21	08.07.21	06.08.21	03.09.21	24.09.21
1	PH	5.5 - 9	6.5 - 9	8.29	7.68	8.05	7.48	7.83	7.43
2	TSS	30 mg/L	<100 mg/L	24	68	30	21	40	62
2	BOD	20 mg/L	30 mg/L	14.1	13.8	15.9	2.25	7.14	16.62
3	Fecal Coliform		<1000 MPN/100 ml	6000	2000	1800	6800	6100	6100

The Parameter BOD was found within the standards, TSS exceeds the TNPCB disposal standards of 30 mg/L and Fecal coliform also exceeds the standards of <1000 MPN/100ml as prescribed by MoEF Notification dated 13/10/2017. The colour of the treated sewage is greenish in colour and presently being discharged into Kodagan channel.

The Tirunelveli Municipal Corporation has proposed to provide UGSS Phase-II & Phase-III for the unsewered corporation area so as to curtail the city sewage let into River Thamirabarani and irrigation channels namely Kodagan Channel, Palayamkal Channel & Tirunelveli Channel.

UGSS-Phase-II is proposed at cost of Rs.296.86 crores. The Estimated quantity of sewage expected to be collected is 14 MLD. The works has been

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commenced on 26.07.2018 and about 65 % of work has been completed and the target date to complete the entire project by 25.07.2022

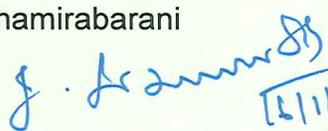
UGSS-Phase-III is proposed at cost of Rs.421.55 crores. The Estimated quantity of sewage expected to be collected is 34 MLD. The works has been commenced on 23.01.2019 and about 22 % of work has been completed and the target date to complete the entire project by 31.12.2022.

The Tirunelveli Municipal Corporation is proposed to retrofit the existing 24.2 MLD Waste Stabilisation Pond (WSP) and utilise the existing STP to treat the sewage proposed to be collected from UGSS Phase-II.

The Tirunelveli Municipal Corporation has proposed to provide **three** modules of 10 MLD + 10 MLD + 14 MLD SBR technology STP **each** to treat the sewage collected from UGSS Phase- III and expected to be completed 30.07.2022. The related STP work yet to be started.

The Tirunelveli Municipal Corporation has also proposed to provide dhobikana with ETP at three locations namely 1. Karuppanthurai (43.2 KLD), 2. Vannarapettai Thiru kurippu thondar street (43.2 KLD) and 3. Vannarapettai Ettuthogai street (28.8 KLD) at a cost of Rs. 4.20 Crores along the stretch of River Thamirabarani to avoid washer men washing clothes in River Thamirabarani and cause pollution to the River. The Construction of the above dhobikanas are under progress.

The Thamirabarani River gets polluted by sewage pollution when enters into Tirunelveli Corporation area between Kurukkuthurai and Vannarapettai River Bridge a distance 2.5 km river stretch from different points. Hence Tirunelveli Municipal Corporation has proposed to provide DEWATS system as a temporary measure until UGSS Phase-II and Phase-III are commissioned to partially treat the sewage which flows through drains and reaches River Thamirabarani. This DEWATS treatment is constructed on the banks of River Thamirabarani


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6. It is respectfully submitted that there are 8 major sewage outfall drains were identified (between Kurukkuthurai & Vannarapettai River Bridge) and 10 DEWATS were provided by the Tirunelveli Municipal Corporation based on the sewage flow. The above said DEWATS were started constructed from August '2020 in phased manner and completed by July'2021. Samples of sewage were collected & analysed by TNPCB from these DEWATS to assess the performance of treatment in respect of TSS and BOD reduction. The consolidated statement on the report of analysis for the samples collected on 21.07.2021/ 27.07.2021 & 30.09.2021 is tabulated below:

S.No	Location /date of sample collection	TSS mg/L			BOD mg/L		
		Inlet of filter bed	Outlet of filter bed	% reduction	Inlet of filter bed	Outlet of filter bed	% reduction
1	Kurukkuthurai 27.07.21	40	50	-	30	29	3
	Kurukkuthurai 30.09.21	288	1318	-	355	340	4.22
2	Meenakshipuram- Anna street 21.07.2021	1932	812	57.9	290	220	24
	Meenakshipuram - Anna street 30.09.2021	32595	892	97	386	358	7.25
3	Meenakshipuram 21.07.21	136	1318	-	260	260	-
	Meenakshipuram 30.09.21	986	5616	-	326	356	-
4	Kailasapuram 21.07.2021	116	100	13.7	276	180	34.7
	Kailasapuram 30.09.2021	196	56	71.42	134	143	-
5	Kokkirakulam (opp. to Collectorate) 21.07.2021	1204	94	92	240	260	-
	Kokkirakulam (opp. to Collectorate) 30.09.2021	92	396	-	159	223	-

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6	Kokkirakulam Mariamman Kovil Street 21.07.2021	890	292	67	270	230	14.8
	Kokkirakulam Mariamman Kovil Street 30.09.2021	3458	380	89	267	237	11.24
7	Vannarapettai Valaiyapathi Street 21.07.2021	76	56	26.3	280	260	7.1
	Vannarapettai Valaiyapathi Street 30.09.2021	326	86	73.61	215	139	35.35
8	Vannarapettai Ramalinga street 27.07.21	4	26	-	12	18	-
	Vannarapettai Ramalinga street 30.09.21	1040	1064	-	267	277	-
9	Sindhupoondhurai 21.07.2021	302	66	78.1	260	220	15.38
	Sindhupoondhurai 30.09.2021	50	36	28	297	237	20.2
10	Udayarpatti 27.07.21	80	60	25	14	12	14
	Udayarpatti 30.09.21	202	76	62.37	247	317	-

From the above table the following observations were made:

- i. **No reduction or no appreciable reduction** of TSS & BOD was observed in the **4 DEWATS** provided at Kurukkuthurai, Meenakshipuram, Kokkirakulam (opp. to Collectorate & Vannarapettai Ramalinga Street.
- ii. **The % reduction in BOD** in other DEWATS ranges between **7.25 to 35.35** for the latest samples collected on 30.09.2021.
- iii. **The % reduction in TSS** in other DEWATS ranges between **28 to 97** for the latest samples collected on 30.09.2021.

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Observations made by TNPCB during inspection carried out on 09/10/2021 on the DEWATS operation:

- The DEWATS provided at Meenakshipuram, Meenakshipuram – Anna Street, Kailasapuram & Kokkirakulam (opp. to Collectorate) were not operated efficiently. All the quantity of sewage from the drain was not routed through the DEWATS and by-pass of sewage was noticed. Clogging of sewage was also noticed resulting in overflow of sewage.
- No clogging or overflow of sewage was noticed at the DEWATS located at Kokkirakulam Mariamman Kovil Street, Vannarapettai Valaiyapathi Street, Vannarapettai Ramalinga Street.
- Clogging of sewage was noticed at DEWATS located at Kurukkuthurai & Udayarpatti.
- The treated sewage from the DEWATS provided at Sindhupoondhurai was not transported to UGSS Phase-I collection well for treatment in the existing 24.2 MLD Waste Stabilisation Pond (WSP) as informed by the Tirunelveli Municipal Corporation and presently allowed to reach the River after treatment
- The drainage/drain carrying sewage and let into River Thamirabarani at Meenakshipuram Railway Bridge is not covered under any DEWATS presently provided by the Tirunelveli Municipal Corporation. This sewage point was also identified by the joint Committee and reported in its report submitted to Hon'ble NGT during 16th March 2020.
- The sewage drain carrying sewage generated from Ettuthogai Street & Thirukuripu Thondar Street joins river at two locations which is not covered under any DEWATS presently provided by the Tirunelveli Municipal Corporation.

In this regard, the DEWATS system operated and maintained by Tirunelveli Municipal Corporation was inspected on 21.09.2021, 30.09.2021 & 09.10.2021. During inspection it was noticed that out of the 10 DEWATS provided 3 DEWATS

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units located at Kailasapuram, Meenakshipuram and Meenakshipuram Anna Street were found not maintained and the DEWATS treatment system was found stagnated with sewage and overflow and bypass of sewage was noticed.

Hence, a letter dated 21.09.2021 has been addressed to the Commissioner, Tirunelveli Municipal Corporation to take necessary action to maintain all the DEWATS treatment units on daily basis to ensure that no clogging of the filter beds occurs due to the deposits of solid materials and no overflow and bypass of sewage takes place. All the designed sewage shall be treated in the DEWATS efficiently and continuously so as to reduce the pollution load of TSS & BOD let into River Thamirabarani. Further the Tirunelveli Municipal Corporation has been addressed vide DEE letter dated 04.10.2021 & 11.10.2021 to improve the operational efficiency of the existing DEWATS system & Waste Stabilization Pond provided by the corporation based on the inspection made on 30.09.2021 & 09.10.2021.

7. It is further submitted that water sample of River Thamirabarani was collected from 14 locations from upstream at Thalayanai upto downstream location at Seevalaperi in Tirunelveli District on 24.09.2021 as follows

S. No	Point of sample collection
1	Thalayanai
2	Papanasam Temple
3	Madura Coats Bridge
4	Ambasamudram (Near Railway Bridge)
5	Kallidaikurichi (Near Road Bridge)
6	Thirupudaimarudhur (Behind Temple)
7	Cheranmadevi (Near Road Bridge)
8	Meenakshipuram (Near Railway Bridge)
9	Kokkirakulam (Near Collectorate)

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10	Vannarapettai (Near By-pass Road Bridge)
11	Manimoortheeswaram,(Opposite to Sudalaimadan Temple)
12	Vellakovil (Near Cremation Ground)
13	Manapadai Veedu, (Near Online monitoring Station)
14	Seevalaperi (Near Cremation Ground)

From the Report of analysis, the following observations were made:

- The parameters DO, pH, Nitrate, Chlorides, Sulphates, Calcium, TDS, Total hardness, Fluorides and heavy metals (Arsenic, Cadmium, Copper, Lead, Total Chromium, Zinc, manganese, Iron) satisfies **Class-A standards** (Drinking Water source without Conventional Treatment but after Disinfection) at all 14 locations.
- Bacteriological parameter Total Coliform satisfies **Class-A standards** Drinking Water source without Conventional Treatment but after Disinfection) for the upstream 6 sampling locations and satisfies Class-B standards (Outdoor Bathing) for the remaining 8 sampling locations in the downstream side.
- Bacteriological parameter Fecal Coliform in MPN/100ml was between <1.8 to 17 at the upstream 7 locations and was between 31 to 63 in the downstream locations from where sewage mixing in the river takes place.
- Parameter BOD satisfies Class-B standards (Outdoor Bathing) in the entire stretch of sampling locations
- Parameter TSS was in the range of 2 mg/L to 8 mg/L in the entire stretch of River Thamirabarani sampling locations.
- Parameter COD was in the range of 4 mg/L to 32 mg/L in the entire stretch of River Thamirabarani sampling locations.

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- No remarkable improvement in the quality of River Thamirabarani was noticed as the quality of River Thamirabarani mostly satisfies Class-A or Class-B standards.

The consolidated statement of the report of analysis is submitted herewith as in **Annexure-I.**

Based on the DEE, Tirunelveli recommendation vide his letter dated 11.10.2021, TNPCB vide Proc Dt.15.11.2021 has issued directions under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to the Commissioner, Tirunelveli Municipal Corporation to comply with the following conditions immediately:

- The Tirunelveli Municipal Corporation shall take suitable action to ensure that the entire quantity of sewage designated for a particular DEWATS shall be treated without any bye-pass and if the DEWATS provided is not adequate, additional DEWATS has to be provided in the location so that the entire quantity of sewage is treated before disposal.
- The Tirunelveli Municipal Corporation shall deploy persons for regular cleaning of sewage channels to remove floating/suspended matter so that the DEWATS are operated efficiently without any clogging/ overflow from the DEWATS filter bed.
- The Tirunelveli Municipal Corporation shall periodically clean/replace the filter bed material for efficient operation.
- The Tirunelveli Municipal Corporation shall transport the treated sewage from the DEWATS provided at Sindhupoondhurai to UGSS Phase-I collection well for treatment in the existing 24.2 MLD Waste Stabilisation Pond (WSP) as committed instead allowing the sewage to reach the River after treatment.
- The Tirunelveli Municipal Corporation shall provide DEWATS of adequate capacities to treat the sewage flowing through channel/drain reaching River Thamirabarani at Meenakshipuram Railway Bridge within a month time .

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- vi. The Tirunelveli Municipal Corporation shall connect the sewage drain carrying sewage generated from Ettuthogai Street & Thirukuripu Thondar street in the existing DEWATS provided at Vannarapettai Valaiyapathi Street or Vannarapettai Ramalinga Street. If not the corporation shall provide additional DEWATS to treat the sewage from the area within a month time.
- vii. Tirunelveli Municipal Corporation shall comply with the directions issued by TNPCB vide Proc. dt. 18.06.2021.

8. It is respectfully submitted that based on the DEE, Tirunelveli report dt. 06.07.2021, a Show Cause Notice was issued vide Proc. Dt. 26.07.2021 under Section 5 of the Environment Protection Act, 1986 for levying of Environmental Compensation for not operating the Sewage Treatment Plant (WSP) efficiently and discharging the untreated sewage into River Thamirabarani & other irrigation channels for the period from 25.06.2020 to 30.06.2021.

9. It is respectfully submitted that the DEE vide letter dt.11.10.2021 and 13.10.2021 has reported the following:

- The Tirunelveli Municipal Corporation is yet to provide adequate number of DEWATS treatment system to treat the entire quantity of sewage presently discharged into River Thamirabarani. The Tirunelveli Municipal Corporation is not operating and maintaining the DEWATS under operation as noticed during inspection and also no action has been taken to identify the number of sewage outfall let into irrigation channels (Kodagan channel, Tirunelveli channel and Palayamkal channel) and temporary arrangements made to treat it until UGSS Phase-II & Phase-III implemented for the unsewered area.
- In this regard, the DEE, Tirunelveli recommended to levy Environmental Compensation of Rs. 2873.55 Lakhs as calculated vide earlier report dt.

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06.07.2021. Copy of the DEE, Tirunelvi letter dt. 06.07.2021 is enclosed as Annexure II.

TNPCB has issued Show Cause Notice vide Board Proc. Dt. 15.11.2021 to the Tirunelveli Municipal Corporation under section 5 of Environment Protection Act, 1986 as amended imposing Environmental Compensation of Rs. 2873.55 Lakhs for the period 25.06.2020 upto 30.06.2021 as per the calculation submitted by the DEE, TNPCB, Tirunelveli vide letter dated 06.07.2021.

II. Action Plan for Municipalities:

10.. It is respectfully submitted that the Vickramasingapuram and Ambasamudhram Municipalities located along the stretch of River Thamirabarani have prepared DPR through TWICL for the control of sewage/sullage directly let into irrigation channels in which short term and long term action plans were suggested. In the short term action plan, Constructed wet land system (or) Decentralized STP at each outfall location (or) Construction of interceptor drain and STP at centralized location were suggested and UGSS and STP suggested as a long term measures. The DPR prepared during Novenber'2020 is yet to be approved by the Commissioner of Municipal administration, Chennai and work yet to be commenced.

However the sub Committee constituted vide G.O. (Rt) No.444 dated 04/09/2021, Environment, Climate Change and Forest Department in its report submitted to Hon'ble NGT (SZ) after inspection carried out at site on 06/09/2021 has suggested DEWATS treatment for implementation at all sewage outfall locations (12 Nos) for Vickramasingapuram Municipality and all the DEWATS to be completed by 30/06/2022. Similarly suggested DEWATS treatment for implementation at all sewage outfall locations (8 Nos) for Ambasamudram Municipality and all the DEWATS to be completed by 30/06/2022.

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Also the Ambasamudram Municipality has obtained CTO for the FSTP of capacity 30 KLD on 09/09/2021 valid up to 31/03/2022 for the treatment and disposal of septic tank septage water. The FSTP is yet to be commissioned. A letter dated 11/10/2021 was addressed to the Commissioners of Vickramasingapuram Municipality & Ambasamudram Municipality to furnish a monthly progress report on the implementation of the DEWATS for the control of sewage pollution into irrigation channels and to complete within the prescribed date as recommended by the subcommittee.

Based on DEE, Tirunelveli recommendations vide his letter dated 11.10.2021, TNPCB has issued directions vide Board Proc. Dt. 15.11.2021 under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to the Commissioners of Vickramasingapuram & Ambasamudram municipalities to comply with the following conditions:

1. The Vickramasingapuram & Ambasamudram municipalities shall furnish a report on the exact locations where DEWATS treatment is proposed to treat the sewage/sullage carried through drains as per the DPR prepared by TWICL and to furnish a monthly progress report on the implementation of the DEWATS for the control of sewage pollution into irrigation channels and to complete within the prescribed date as recommended by the subcommittee.
2. The Ambasamudram Municipality shall commission the FSTP and operate the same continuously and efficiently so as to achieve the standards prescribed by the Board.
3. The Vickramasingapuram Municipality shall operate and maintain the FSTP continuously and efficiently so as to achieve the standards prescribed by the Board.
4. The Vickramasingapuram & Ambasamudram municipalities shall provide full fledged underground sewerage system with STP to ensure 100 % treatment of sewage.


 16/11/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

iii. Action Plan for Town Panchayats

13. It is respectfully submitted that the Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval have prepared DPR through TWICL for the control of sewage/sullage directly let into irrigation channels in which short term and long term action plans were suggested. In the short term action plan, Constructed wet land system (or) Decentralized STP at each outfall location (or) Construction of interceptor drain and STP at centralized location were suggested and UGSS and STP suggested as a long term measures. The DPR prepared during March'2021 is yet to be approved by the Director of Town Panchayats, Chennai and work yet to be commenced. Naranammalpuram Town Panchayat is yet to prepare DPR.

However the sub Committee constituted vide G.O. (Rt) No.444 dated 04/09/2021, Environment, Climate Change and Forest Department in its report submitted to Hon'ble NGT (SZ) after inspection carried out at site on 06/09/2021 has suggested DEWATS treatment for implementation at all sewage outfall locations as follows.

S. No	Town Panchayat	No of sewage outfalls	Land available for providing DEWATS	Time limit for all DEWATS to be completed
1	Kallidaikurichi	20	18	December'2021
2	Veeravanallur	24	6	December'2021
3	Mukkudal	7	1	December'2021
4	Cheranmahadevi	11	4	December'2021
5	Pathamadai	8	3	December'2021
6	Mela Seval	11	4	December'2021
7	Gopalamudram	17	4	December'2021
8	Naranammalpuram	3	3	December'2021

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11/11/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

It was also suggested that in the rest of the sewage outfall drain, suitable land to be identified and to implement DEWATS.

The actual locations where the DEWATS treatment to be provided is yet to be furnished to TNPCB by the Town Panchayats.

A letter dated 11/10/2021 was addressed to the above Executive Officers, Town Panchayats to furnish a monthly progress report on the implementation of the DEWATS for the control of sewage pollution into irrigation channels and to complete within the prescribed date as recommended by the subcommittee.

Based on DEE, Tirunelveli recommendations, TNPCB has issued directions vide Board Proc. Dt. 15.11.2021 under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 as amended to the Executive Officers of Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval & Naranammalpuram Town Panchayats to comply with the following:

1. The Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval & Naranammalpuram Town Panchayats shall furnish a report on the exact locations where DEWATS treatment is proposed to treat the sewage/sullage carried through drains as per the DPR prepared by TWICL and to furnish a monthly progress report on the implementation of the DEWATS for the control of sewage pollution into irrigation channels and to complete within the prescribed date as recommended by the subcommittee.
2. The Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval Town Panchayats shall comply with the directions issued by TNPCB vide Proc. dt. 18.06.2021.

J. J. Kumar 83
16/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

II. M/s. Sun Paper Mill Limited, North Ariyanayakipuram, Cheranmadevi Taluk, Tirunelveli District

This industry is a Pulp and Paper Mill unit which produces Kraft paper. The unit earlier utilised wood as raw material with digester process to manufacture paper. Now the unit has stopped the digester activity and now utilizing only waste paper as raw material thereby reducing the pollution load substantially. The treated trade effluent from the unit is discharged on units land for irrigation. The unit does not discharge the treated trade effluent into the River Tamirabarani. This unit is not in continuous operation for the last two years. The unit was also operated without the valid consent of the Board.

The unit was inspected on 25/08/2021 and report dated 22/09/2021 and the DEE, TNPCB, Tirunelveli submitted the report to TNPCB Corporate office with a recommendation to consider the issue of directions for closure and disconnection of power supply of the unit under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended and under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981 until the unit obtain valid consent of the Board. In this regard, the unit authorities have attended the personal hearing on 12.11.2021 at the Corporate Office, TNPCB, Chennai. The unit was instructed to comply the following:

- i. Due to change in process, the unit has to revamp the ETP, based on present quality of trade effluent generated, within a month time in consultation with DEE, Tirunelveli, so that the treated effluent satisfies the standards prescribed by the Board.
- ii. Resubmit the application pertaining to paper unit and cogen power plant with relevant particulars.
- iii. Remit consent fee for the period 2021-2022, 2022-2023 for paper and power plant , so that to extend consent up to 31.03.2023.
- iv. Furnish undertaking letter to Board within a week for compliance of the above.

J. J. Kumar
16/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUNDEY,
CHENNAI-600 032.

Action is being taken by the Board for operating the unit without obtaining valid consent of the Board.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine 85
16/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

J. Josephine 85
16/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

ROA of the water samples collected on 24/09/2021 at various locations of River Thamirabarani

S.No	Parameters	Units	Point of Collection																
			stds	stds	stds	Thalay anai	Papana sam Temple	Madura Coats Bridge	Ambas amudra m (Near Railway Bridge)	Kallidai kurchi (Near Road Bridge)	Thirupu daimar uthur (Behind Temple)	Cheran mahad evi (Near Road Bridge)	Meena kshipur am (Near Railway Bridge)	Kokkila kulam (Near Collect orate)	Vannar pettai (Near By-pass Road Bridge)	Maim oorthee swaram (Opposite to Sudalai madan Temple)	Vellako vil (Near Cremati on Ground)	Manap adai Veedu (Near Online monitor ing Station)	Seeval aperi (Near Cremati on Ground)
17	Total Hardness	mg/L	class-A	class-B	class-C	1	2	3	4	5	6	7	8	9	10	11	12	13	14
18	Calcium(as CaCo3)	mg/L	300			20	20	20	30	32	40	36	64	76	60	60	60	76	76
19	Magnesium	mg/L	200			5.61	6.41	6.4	10.42	10.42	10.42	11.22	22.44	27.25	16.03	20.84	16.03	24.0	27.25
20	Sulphate (as SO4)	mg/L	400			1.46	0.972	0.972	2.43	2.43	4.86	1.94	1.94	1.94	4.86	1.94	4.86	3.89	1.94
21	Sodium	mg/L				<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	<2.0	5.3	4.3
22	Total Dissolved Solids	mg/L				0.1	0.1	0.2	0.2	0.3	0.5	0.6	1.0	0.5	0.5	0.4	0.4	0.4	0.4
23	Fixed Dissolved Solids	mg/L	500		1500	14	16	16	22	22	26	40	56	60	62	66	68	80	82
24	Total Suspended Solids	mg/L				12	14	14	20	18	22	36	48	54	58	62	62	74	76
25	Phosphate	mg/L				2	2	2	2	4	4	4	8	6	4	4	6	6	6
26	Boron	mg/L				1.17	0.87	0.91	0.94	0.96	0.89	1.096	0.99	0.89	0.56	0.19	0.18	0.20	0.16
27	Potassium	mg/L				<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002
28	Fluoride	mg/L				<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	0.2	<0.1	0.2	0.3	0.3	0.3	0.6
29	SAR	meq/L	1.5	1.5	1.5	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01
30	Arsenic	µg/L		0.2	0.2	0.05	0.05	0.1	0.08	0.12	0.18	0.23	0.29	0.13	0.12	0.12	0.12	0.10	0.10
31	Cadmium	mg/L	0.01		0.01	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
32	Copper	mg/L	1.5		1.5	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	0.001	0.001	0.001	0.001	0.001	0.001
33	Lead	mg/L	0.1		0.1	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	0.002	0.001	0.001	0.001	0.001	0.001	0.002
34	Chromium (Total)	mg/L	0.05	0.05	0.05	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003	<0.003
35	Nickel	mg/L				<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
36	Zinc	mg/L	15		15	<0.001	<0.001	<0.001	<0.001	0.001	0.001	0.002	0.006	0.004	0.005	0.004	0.004	0.004	0.005

ROA of the water samples collected on 24/09/2021 at various locations of River Thamirabarani

S.No	Parameters	Units	Point of Collection																
			stds	stds	stds	Thalay anai	Papana sam Temple	Madura Coats Bridge	Ambas amudram (Near Railway Bridge)	Kallidai kurchi (Near Road Bridge)	Thirupu daimaruthur (Behind Temple)	Cheran mahadevi (Near Road Bridge)	Meena kshipuram (Near Railway Bridge)	Kokkirkulam (Near Collectorate)	Vannarpettai (Near By-pass Road Bridge)	Mainmootheeswaram (Opposite to Sudalai madan Temple)	Vellakovil (Near Crematorium Ground)	Manapadaiveedu (Near Online monitoring Station)	Seevalaperi (Near Crematorium Ground)
37	Manganese	mg/L	class-A	class-B	class-C	1	2	3	4	5	6	7	8	9	10	11	12	13	14
38	Iron	mg/L	100			<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	0.003	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
39	Cobalt	mg/L	0.3		50	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	<0.01	0.023	0.01	0.018	0.015	0.015	0.018	0.020
40	Velocity of flow	m/s				<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001	0.001	<0.001	<0.001	<0.001	<0.001	<0.001	<0.001
41	Depth	m				0.3	1.3	0.3	0.4	0.4	0.3	0.3	0.2	0.4	0.3	0.3	0.3	0.3	0.3
						4.0	1.0	0.8	1	0.6	0.8	0.6	0.5	0.7	0.8	0.8	0.8	0.8	0.8

Class-A standards (Drinking Water source without conventional treatment but after disinfection).
 Class-B standards (outdoor bathing)
 Class-C standards (Drinking water source with conventional treatment followed by disinfection).

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TAMILNADU POLLUTION CONTROL BOARD

From	To
A. Romalt Terric Pinto Fdo, B.Tech., M.E., District Environmental Engineer, Tamilnadu Pollution Control Board, 30/2, SIDCO Industrial Estate, Pettai, Tirunelveli - 627 010.	The Member Secretary, Tamilnadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai - 600 032.

Letter No. DEE/TNPCB/TNV/F- TN0270/ EC /TNV Corp / 2021 Dated: 06.07.2021.

Sir,

Sub: TNPCB -O/o. DEE, Tirunelveli - Tirunelveli Municipal Corporation - Discharge of untreated Local Body sewage into River Thamirabarani - Recommended for levy of Environmental Compensation - Report submitted - Regarding..

- Ref:**
1. Board's Memo. No. T6/TNPCB/E. 10807/TNV/2021 dt. 26.06.2021
 2. Honble NGT (PB) order dt 28.08.2019 in O.A No 593/2017 filed by Paryavaran Suraksha Samiti & Anr.
 3. Honble NGT (PB) order dt 22.02.2021 in O.A No 593/2017 with O.A No. 637/2018 filed by Paryavaran Suraksha Samiti & Anr.

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With reference to the Board's memo cited above, I submit that Tirunelveli Municipal Corporation let out corporation sewage from un-sewered area partly into River Thamirabarani and partly into irrigation channels namely Kodagan Channel, Tirunelveli Channel and Palayamkal channel.

The Tirunelveli Municipal Corporation has proposed for UGSS Phase - II & Phase - III to collect the sewage let out from un-sewered area at a cost of Rs. 296.86 Crores & Rs. 421.55 Crores respectively which is under progress. The UGSS Phase I & II is proposed to be completed by 25.01.2022 & 22.07.2022 respectively.

The Tirunelveli Corporation has proposed to provide sequential Batch Reactor (SBR) based STP for a total quantity of 58 MLD of sewage generated from the existing UGSS Phase - I & proposed Phase - II & Phase - III to a cost of Rs. 98.5 crores.

Also I submit that Board has issued a direction to Tirunelveli Municipal Corporation vide Bd's Proc No T1/TNPCB/F-10807/TNV/2020 dt 25.06.2020 under section 33 A of the Water (P&CP) Act 1974, as stated there in which includes.

1. The Tirunelveli Municipal Corporation shall complete the underground sewerage system for the un-sewered city area and to ensure that the untreated city sewage presently let into River Thamirabarani, Kodagan channel, Tirunelveli channel and Palayamkal channel is stopped and to ensure 100% treatment of sewage.
2. The Tirunelveli Municipal Corporation shall be liable to pay compensation as already directed by Hon'ble NGT (PB) vide order dated 28.08.2019 in O.A. No. 593/2017 from 01/04/2020 for disposal of Municipal sewage into River Thamirabarani.

In this regard, I submit that the Tirunelveli Corporation is yet to complete the UGSS Phase II & Phase III and untreated sewage is being let into River Thamirabarani & other irrigation channels also.

Also, Hon'ble NGT (PB) in its order dated 29.11.2019 in O.A.No 673/2018 has directed that "All the local body have to ensure 100% treatment of the generated sewage and in default to pay compensation which in to be recovered by the states / UTs with effect from 01.04.2020.

Hence it is recommended to levy Environmental Compensation to Tirunelveli Municipal Corporation from the date of issue of the direction on 25.06.2020 issued to the Commissioner, Tirunelveli Municipal Corporation upto 30.06.2021 initially. The calculation of the Environmental Compensation as below.

Environmental Compensation levied for Tirunelveli Municipal Corporation for the discharge of untreated local body sewage into River Thamirabarani.

Calculation for EC

Sl. No	City	Tirunelveli
		Class -1 Town
1	Sewage generation (MLD) (as per the latest data available with CPCB)	58 MLD
2	Installed Treatment capacity (MLD) (as per the latest data available with CPCB)	24.2 MLD WSP treatment
3	Operational Capacity (MLD) (as per the latest data available with CPCB)	8 MLD
4	Treatment Capacity Gap (MLD)	50 MLD
5	Calculated EC in Lacs Rs. (Capifal cost component for STPs)	17.5 lakhs X (58 MLD-24.2 MLD) 17.5 x 33.8 = Rs.591.5 lakhs

6	Calculated EC (Capital cost component for Conveyance System) in Lacs Rs.	55.5 lakhs x (58 MLD – 8 MLD) 55.5 x 50 = 2775 lakhs
7	Calculated EC (Total Capital cost component) in Lacs Rs.	591.5 + 2775 = 3366.5 Lakhs
8	Minimum and Maximum values of EC (Total Capital Cost Component) recommended by the committee (in Lacs Rs.)	Min = Rs.100 Lakhs Max= Rs.1000 Lakhs
9	Final EC (Total Capital Cost Component) in Lacs Rs.	Rs.1000 Lakhs
10	Calculated EC (O&M Component in Lacs Rs. /day)	0.2(58-8) = 10 Lakhs/day
11	Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs. /day)	Min- 0.5 Max - 5
12	Final EC (O&M Component in Lacs Rs. /day)	5
13	Calculated Environmental Externality (Lacs Rs. Per day)	0.00075(58-8) = 0.0375 Lakhs/ day
14	Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per day)	Min – 0.05 Max – 0.1
15	Final Environmental Externality (Lacs Rs. Per day)	0.05

$$\begin{aligned} \text{EC (Lakhs)} = & [17.5 (\text{Total sewage generation} - \text{Installed treatment capacity}) + \\ & 55.5 (\text{Total Sewage Generation} - \text{Operational capacity})] + \\ & 0.2 (\text{Total Sewage Generation} - \text{Operational capacity}) \times N + \\ & \text{Marginal cost of Environmental Externality} \times (\text{Total sewage} \\ & \text{Generation} - \text{Operational capacity}) \times N \end{aligned}$$

i.	Total Sewage generation	-	58 MLD
ii.	Installed treatment Capacity	-	24.2 MLD
iii.	Operation Treatment Capacity	-	8 MLD
iv.	Calculated Marginal Cost of Environmental Externality	-	0.0375 Lakhs / day
v.	N (No of days from Date of issue of direction (25.06.2020) upto 30.06.2020)	-	371 days
vi.	Population of Tirunelveli Corporation	-	513264 (Class I Town)

$$\begin{aligned}
 \text{Calculated EC} &= 17.5 (58 - 24.2) + 55.5 (58 - 8) + 0.2 (58-8) \times 371 + 0.00075 (58-8) \times 371 \\
 &= 591.5 + 2775 + 3710 + 13.9125 \\
 &= 7090.4125 \text{ Lakhs.}
 \end{aligned}$$

$$\begin{aligned}
 \text{EC as per} \\
 \text{Committee} \\
 \text{Recommendation} &= 1000 + (5 \times 371) + (0.05 \times 371) \\
 &= 1000 + 1855 + 18.55 \\
 &= 2873.55 \text{ Lakhs}
 \end{aligned}$$

From the above, an amount of Rs. 2873.55 lakhs shall be imposed to Tirunelveli Municipal Corporation towards Environmental Compensation for the discharge of untreated sewage into water bodies.

This is submitted for favour of information and necessary action please.

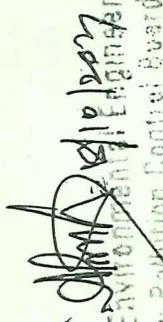
Encl: As above.


 District Environmental Engineer,
 Tamilnadu Pollution Control Board,
 Tirunelveli.

Sewage samples collected at Ambasamudram Municipality												
S. No	Parameters	Units	standards	Stds as per MoEF Notification dated 13.10.2017	Point of Collection					Ward No.5 Kallidaikurich i Main Road (Bridge)		
					Ward No.13 Sankarankovil Road	Ward No.10 Kanni Vinayagar Kovil Street	Ward No.9 Melapalayam South Car Street	Ward No.9 Melapalayam East Car Street	Ward No.7 Sankar Street		Ward No.6 Puthu Gramam Street	Ward No.5 East Thirumanjana Road
1	pH	-	5.5 - 9	6.5 - 9	1	2	3	4	5	6	7	8
2	Total Suspended Solids	mg/L	30 mg/L	<100 mg/L	6.84	6.87	6.75	6.93	6.79	7.37	4.26	6.46
3	BOD	mg/L	20 mg/L	30 mg/L	660	28	560	60	44	280	874	552
4	Fecal Coliform	MPN/100ml		<1000 MPN/100 ml	66.6	23.2	69.6	42.4	27.2	87.6	393	204
					26000	13000	24000	14000	25000	26000	14000	26000


District Environmental Engineer
Tamilnadu Pollution Control Board
Tirunelveli.

Sewage samples collected at Vickramasingapuram Municipality																
S. No	Parameters	Units	TNPB standards	Stds as per MoEF Notification dated 13.10.2017	Point of Collection											
					Ward No.10 - Dana Vinayagar Temple Opposite	Ward No.11 - Sivagnanapuram	Ward No.11 - Mettupalayam South Street	Ward No.12 - Kasavan Odai Saint's Mary School Opposite	Ward No.7 - Near Krishna Temple	Ward No.6 - Thirumanjanam Street	Ward No.5 - Vaithiyalingapuram	Ward No.3 - Meenakshipuram Near Senai Thalaivar School	Ward No.3 - Arunthathiyar South Steet	Ward No.2 - Gnaniyar Thoppu	Ward No.2 - Near PLWA School	Ward No.2 - Ambalavana puram
1	pH	-	5.5 - 9	6.5 - 9	1	2	3	4	5	6	7	8	9	10	11	12
2	Total Suspended Solids	mg/L	30 mg/L	<100 mg/L	66	118	424	32	36	72	80	952	754	30	2020	50
3	BOD	mg/L	20 mg/L	30 mg/L	34.8	33.3	66.6	14.1	63.6	196.5	46.4	212	318	15.1	846	63.6
4	Fecal Coliform	MPN/100ml		<1000 MPN/100 ml	17000	13000	21000	14000	11000	24000	17000	13000	21000	1600	20000	11000


 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Tirunelveli.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI.**

**Original Application No. 191 of
2015(SZ)**

With

**Original Application No. 178 of
2014(SZ)**

S.P.Muthuraman

...Applicant

Vs

The Union of India & ors.

...Respondents

WITH

T. Rajamanickam,
Tiruneveli.

... Applicant(s)

Vs

The District Environmental Engineer,
TNPCB, Tirunelveli and Ors.

..Respondent(s)

**REPORT FILED ON BEHALF OF
THE RESPONDENTS - TAMIL
NADU POLLUTION CONTRO
BOARD.**

**Advocate for Respondent TNPCB
Thiru. Sai Sathya Jith.**

Date:16.11.2021.

Date of hearing on 17.11.2021.

